

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 17267/2024

[Arising out of impugned final judgment and order dated 21-08-2023
in MACA No. 412/2022 passed by the High Court of Orissa at Cuttack]

RINA RANI MALLICK

Petitioner(s)

VERSUS

SUSIM KANTI MOHANTY & ANR.

Respondent(s)

Date : 30-04-2025 This petition was called on for pronouncement of
Judgment today.

For Petitioner(s) : Mr. Chitta Ranjan Mishra, Adv.
Mr. Shakti Kanta Pattanaik, AOR

For Respondent(s) :

Hon'ble Mr. Justice K. Vinod Chandran pronounced the non-
reportable Judgment of the Bench comprising Hon'ble Mr. Justice
Sudhanshu Dhulia and His Lordship.

The Special Leave Petition is dismissed.

Pending interlocutory application(s), if any, is/are disposed
of.

(JAYANT KUMAR ARORA)
ASTT. REGISTRAR-cum-PS

(RENU BALA GAMBHIR)
ASSISTANT REGISTRAR

(Signed non-reportable Judgment is placed on the file)